

Title: Statement regarding Status of implementation of the recommendation contained in the 27<sup>th</sup> , 29<sup>th</sup> to 31<sup>th</sup> Reports of Standing Committee on Energy(14<sup>th</sup> Lok Sabha), pertaining to the Ministry of Power.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Sir, I am laying this statement on the present status of implementation of recommendations contained in the 27th, 29th, 30th and 31st reports of 14th Lok Sabha & 1st and 3rd reports of 15th Lok Sabha Parliamentary Standing Committee on Energy in pursuance of direction 73A of Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin Part-II, dated 1st September 2004.

The 27th Report is related to Ultra Mega Power Projects. It has 5 recommendations, all of which have been accepted by the Government.

The 29th Report is related to 'Demand for Grants of the Ministry of Power for the year 2008-09'. It has 11 recommendations, all of which have been accepted by the Government.

The 30th Report is related to 'Role of Central Electricity Regulatory Commission and State Electricity Regulatory Commission in protection of interest of Consumers'. It has 29 recommendations, 22 of which have been accepted by the Government; 3 have not been accepted and comments on the rest 4 recommendations have been given in the remarks.

The 31st Report is related to the 'Implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana'. It has 9 recommendations, 8 of which have been accepted by the Government and 1 recommendation has not been accepted.

As regards reports of 15th Lok Sabha, 1st Report relates to the 'Demand for Grants of the Ministry of Power for the year 2009-10 and 3rd Report relates to 'Action Taken by the Government on the recommendations contained in the Thirty-First Report(14th Lok Sabha) on 'Implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY)' pertaining to the Ministry of Power'. Recommendations made in both the reports are under consideration.

The present status of implementation of the various recommendations made by the Committee in the said report is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House by reading out all the contents of this Annexure. I would request that this may be considered as read.

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